

(c) whether farmers are not getting remunerative prices of cotton despite a record production;

(d) if so, the steps proposed to be taken by Government in this regard;

(e) whether Government have considered Abid Hussain Committee Report; and

(f) if so, which recommendations have been accepted by Government and when they are likely to be implemented?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (f). Abid Hussain Committee set up by the Government to review the progress of the implementation of Textile Policy, 1985 has submitted its report. Recommendations made by the Committee in its report are under consideration of the Government. Prices of cotton have generally declined from the level prevailing at the beginning of the current cotton season due to an all time record production. However, kapas prices are still ruling fairly above the minimum support level, which itself is considered to be remunerative as it includes a reasonable return to farmers apart from covering the cost of inputs. The Cotton Corporation of India Ltd had been directed to step up its purchase operations to provide stability to

prices of cotton especially in regions where prices approach support levels. Government have also released an export quota of 11.50 lakh bales of cotton.

[English]

Accommodation to Government Employees

1545. SHRI H.K.L. BHAGAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Government employees, category-wise, in the waiting list for allotment of Government accommodation in Delhi and since when; and

(b) the steps being taken by Government to provide more accommodation to the employees of Central Government Delhi Administration and other local bodies in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):(a) On the basis of restricted number of applications called for allotment of General Pool accommodation during the current allotment Year (1990-91), the number of employees waitlisted, who are waiting for different periods along with the dates of priority covered, is as follows:-

<i>Type</i>	<i>No.</i>	<i>Date of Priority Covered</i>
Type -I	4357	6.9.71
Type-II	12144	16.4.62
Type-III	9082	15.3.55
Type-IV	2824	4.4.57
Type-IV spl.	255	*
Type- V-A	320	

<i>Type</i>	<i>No.</i>	<i>Date of Priority Covered</i>
Type- V-B	120	*
Type VI	630	*
Type VII	144	*
Type-VIII	103	*
(Ministers/Judges incl.)		
Hostel	1576	*

*Priority is based on pay as on 1.10.1989

(b) Provision of more accommodation depends upon policy/programme with regard to construction of more houses in Delhi. It also depends upon availability of land and finance.

Delhi Administration has its own Pool of accommodation and its employees are also eligible to General Pool accommodation subject to certain conditions. The employees of local bodies in Delhi are not eligible for General Pool accommodation.

Widening of Roads in Delhi

1546. SHRI P. M. SAYEED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it has been decided to widen and improve the condition of roads in Delhi;

(b) if so, the details of the roads on which priority has been assigned; and

(c) the financial resources earmarked for the job?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Delhi Administration has reported that in the N.D.M.C area, the roads identified for widening in the year 1990-91 are Krishna Menon Marg, Panchsheel Marg, Tughlaq Road, Shanti Path and extension of Tolstoy Marg. In the M.C.D. area, list of the roads which have been given priority No. 1 is given in statement I and those given priority No. 2 given is in Statement II below.

(c) The N.D.M.C. has made a Budget provision of Rs. 1.8 crores and M.C.D. of R. 39.08 crores, for the year 1990-91.

STATEMENT I

URBAN ROADS

PRIORITY NO. I

1. Widening and improvement of New Pusa Road.
2. Widening and improvement of Faiz Road from Link Road to Rani Jhansi Road.
3. Widening and improvement of Jawahar Lal Nehru Marg including Asaf Ali Road.